GOVERNMENT OF INDIA MINISTRY OF COAL

LOK SABHA UNSTARRED QUESTION NO. 5078 TO BE ANSWERED ON 24.7.2019

Safety and Security in Coal Mines

5078. SHRI SUNIL KUMAR SINGH:

Will the Minister of COAL be pleased to state:

- (a) the details of the guidelines prescribed by the Government for safety and security in coal mines across the country, State-wise including Jharkhand;
- (b) whether the serious injuries per metric tonne is increasing; and
- (c) if so, the details thereof during each of the last three years and the current year along with the corrective measures taken by the Government in this regard?

ANSWER

MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES (SHRI PRALHAD JOSHI)

- (a) The guidelines have been issued by the Government for ensuring the safety in coal mines of the country. Safety, health and welfare of persons employed in the mines are dealt with under the Mines Act, 1952, Rules and Regulations made thereunder. The Directorate General of Mines Safety (DGMS) under the Ministry of Labour and Employment, Government of India administers this Act for ensuring safety in the mines. Provisions of the Coal Mines Regulation, 2017 stipulate safety and security in the coal mines across the country. These regulations are reviewed from time to time based on inputs from various organizations. The last amendment was made in 2017.
- (b) & (c): No Sir. The serious injuries rate per metric tonne coal produced in Coal India Ltd. (CIL) for last three years and current upto June is decreasing, which is as under:

Year	2016	2017	2018	2019 (upto June)
Serious injury Rate per Mt. of coal production	0.23	0.19	0.16	0.14